

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA- HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 27.05.2024 After Court –I Hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/32/7/2024</b>
<b>NAME OF THE COMPANY</b>	<b>Sai Maatarini Tollways Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>IDBI Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sai Maatarini Tollways Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mr. B. Harinath Rao for the Financial Creditor.

None appeared for the Corporate Debtor.

Proof of service has been filed. No counters filed. **Matter is adjourned to 11.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**